The details of contribution of Special Economic Zones (SEZs) exports and employment during the past two years and current financial year is as below:

Financial Years	Exports (₹ in crore)	Employment* (Persons)
2016-2017	5,23,637	17,31,641
2017-2018	5,81,033	19,77,216
2018-2019 (April to September, 2018)	3,33,661	19,96,610

^{*} calculated on cumulative basis.

Illegal import of pepper under SAFTA

- 318. SHRIMATI WANSUK SYIEM: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- whether rampant illegal import of Vietnam pepper via Sri Lanka at concessional rate of duty under SAFTA and Indo-Sri Lanka a Free Trade Agreement (FTA) is hurting Indian economy;
- (b) whether the Kerala Chapter of Indian Pepper and Spice Traders Consortium has alleged that Sri Lanka was working against the interest and welfare of Indian pepper farmers by giving Vietnam pepper the Certificate of Origin of Sri Lankan pepper under the guise of value addition; and
- whether Hassan (Karnataka) based Consortium of Black Pepper Growers Organisation has also alleged similar exploitation of the SAARC agreement by routing imports through Nepal and Bangladesh?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY): (a) A number of references have been received by the Government of India, alleging that import of Vietnamese pepper through Sri Lanka, under the provisions of the Agreement on South Asian Free Trade Area (SAFTA) and the India-Sri Lanka Free Trade Agreement is adversely affecting the domestic price of pepper in India.

(b) and (c) Yes Sir.

Policy to boost farm exports

- 319. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
 - whether Government has formulated any policy to boost farm exports;

- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has identified any agri-products for export promotion;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether any State-wise goals for farm exports have been set; and
- (f) if so, the details in respect of Rajasthan?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY): (a) Yes, Sir. The Government has introduced a comprehensive Agriculture Export Policy.

(b) The Agriculture Export Policy has the following vision:

"Harness export potential of Indian agriculture, through suitable policy instruments, to make India a global power in agriculture, and raise farmers' income."

Inter-alia, the objectives of the Agriculture Export policy are as under:

- (i) To diversify our export basket, destinations and boost high value and value added agricultural exports, including focus on perishables.
- (ii) To promote novel, indigenous, organic, ethnic, traditional and non-traditional Agri products exports.
- (iii) To provide an institutional mechanism for pursuing market access, tackling barriers and dealing with sanitary and phytosanitary issues.
- (iv) To strive to double India's share in world agri exports by integrating with global value chains.
- (v) Enable farmers to get benefit of export opportunities in overseas market.

The envisaged initiatives in the Agriculture Export Policy have been organised in two categories —Strategic and Operational —as detailed below:

Strategic	Policy measures	
	Infrastructure and logistics support	
	Holistic approach to boost exports	
	Greater involvement of State Governments in agri exports	

Operational	Focus on Clusters	
	Promoting value added exports	
	Marketing and promotion of "Brand India"	
	Attract private investments into production and processing	
	Establishment of strong quality regimen	
	Research and Development	
	Miscellaneous	

⁽c) and (d) The Agriculture Export Policy aims at identifying agricultural commodities with the highest export potential. A tentative list of product/cluster identified is given in the Statement (See below).

(e) and (f) No, Sir. No State-wise goals for farm exports have been set under the Agriculture Export Policy.

Statement Tentative list of clusters

Product	Region	State	District
Banana	South	Kerala	Thrissur, Wayanad, Thiruvananthapuram
		Andhra Pradesh	Kadapa, Anantapur
		Tamil Nadu	Trichy, Theni, Pollachi
	West	Maharashtra	Jalgaon, Kolhapur, Solapur
		Gujarat	Bharuch, Narmada, Surat
Pomegranate	South	Andhra Pradesh	Anantapur, Kurnool
		Karnataka	Belgaum, Mysore
	West	Maharashtra	Solapur, Ahmednagar, Pune
	Central	Madhya Pradesh	Khargone, Khandwa, Burhanpur
Mango	West	Maharashtra	Ratnagiri, Sindhudurg
		Gujarat	Junagarh, Valsad, Kutch, Navsari
	North	Uttar Pradesh	Saharanpur, Meerut, Lucknow

Product	Region	State	District
	South	Telangana	Rangareddy, Mehboobnagar, Warangal
		Andhra Pradesh	Krishna, Chittoor, Kurnool
Grapes	West	Maharashtra	Pune, Nasik, Sangli
Rose Onion	South	Karnataka	Bangalore Rural, Chikkaballapura
Onion	West	Maharashtra	Nasik
	Central	Madhya Pradesh	Indore, Sagar, Damoh
		Uttar Pradesh	Agra, Farukkabad
Potato	North	Punjab	Jalandhar, Hoshiarpur, Kapurthala, Navashehar
	West	Gujarat	Banaskantha, SabarKantha
	Central	Madhya Pradesh	Indore, Gwalior
Tea	East	Assam	Tinsukia, Sibsagar, Dibrugarh
Coffee	South	Karnataka	Chikkamagaluru, Kodagu, Hassan
Marine products	South	Andhra Pradesh	East Godavari, Vishakapatnam, West Godavari,, Nellore
	East	Odisha	Jagatsinghpur, Bhadrak, Balasore
	West	Gujarat	Kutch, Veraval, Navasari, Valsad
Chilli	South	Telangana	Khammam, Warangal
		Andhra Pradesh	Guntur
Turmeric	South	Telangana	Nizamabad, Karimnagar
		Kerala	Wayanad, Alleppy
	East	Meghalaya	West Jaintia Hills
	East	Odisha	Kandhamal
	West	Gujarat	Banaskantha, Mehsana

Product	Region	State	District
Cumin	North	Rajasthan	Jalore, Jodhpur, Barmer, Nagaur, Pali
Pepper	South	Kerala	Wayanad
	South	Karnataka	Chikmagalur
Cardamom	South	Kerala	Idukki
Isabgol	North	Rajasthan	Jodhpur, Nagaur, Barmer, Jaisalmer
Castor	West	Gujarat	Banaskantha, Kutch, Patan, Sabarkantha, Mehsana
Orange	West	Maharashtra	Nagpur, Amravati, Wardha

MoUs signed during Vibrant Gujarat Summit

- 320. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) the year-wise details of MoUs concerning medium and small enterprises signed during Vibrant Gujarat Summit since 2014;
- (b) whether some of the MoUs concerning micro, small and medium enterprises signed during the Summit have been implemented on ground during the last four years; and
- (c) if so, the details thereof and how many persons have earned employment in such enterprises?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY): (a) to (c) The Government of Gujarat has been organizing Vibrant Gujarat Global 'Summit, a biennial investors' summit since 2003. The summit provided a forum for discussion on Global, National and State-level agendas with a sharp focus on all round economic development for a 'New India'. The 9th edition of the summit was organised from the 18th to 20th January 2019 in Gandhinagar, Gujarat. This year's summit witnessed participation from 42,000 delegates from across the globe. The vibrant Gujarat summit witnessed intensive interaction on bilateral and multilateral discussion on Ease of Doing Business, Make in India achievements, Make in India 2.0, Industrial Corridors, Industrial Park and Industry 4.0, Infrastructure Development,